

Sh V.M. Rasmkany Pune
C.S. J.M. Gode Ady

4

my defense

LIST OF INDEX

LIST OF PAPERS IN O.A./T.A. NO. 210/90 OF

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
7	1	—	PT
		31-5-90	to
		25-6-90	to
	3	2-4-91	to / reject / Cma! Hrbu St. R. S. Chaudhary New
	4	10-5-91	Registry Noting Hrbu. P.S. Chaudhary MB 14
			Index B enclosed Hrbu
12	—	—	—
10	1-2	5-4-90	Scrutiny - sheet of on
	3-4	13-8-90	Copy of order dt. 25-6-90 issued
	5	3-4-91	to applicant.
	6	21-3-91	Received letter from Pantna, CM, for RP
	7-8	10-5-91	letter issued to pantna
			Copy of order dt. 6-5-91 issued to applicant

ve

4/11

I, undertook to comply, if any queries arison,
in respect of documents.

Affirmed
Adv. 5/4/90.

DO removed to
p. 57-
8th

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNALS ACT, 1985.

O. APPLICATION NO. 216 OF 1990.

SHRI. VIJAY NARAYAN RASANKAR APPLICANT

V/s.

UNION OF INDIA AND OTHERS RESPONDANTS

I N D E X

Sr. No.	Description of the documents relied upon	Page No.
1.	Application	1 to 5
2.	Letter received from Resp. No 3 dt. 26/10/89	7
3.	Letter received from Resp. No 3 dt. 22/4/89	9
4.	Birth Extract issued by Kirkee C. Baard.	11
5.	Notice Copy sent to Resp. Nos dt. 30/1/90	13
6.	RT Reply	

x A. N. Kulkarni

Signature of APPLICANT

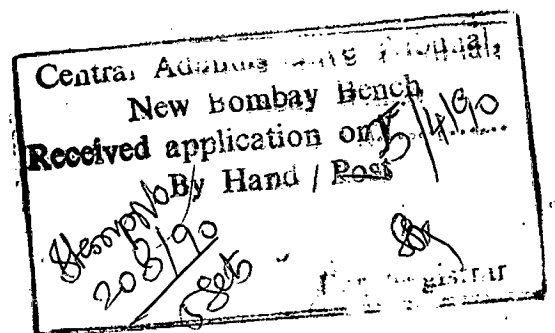
For use in Tribunals Office

Date of filing

or

Date of receipt of by Post.

Registration No.



Signature

For REGISTRAR.

SB

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's orders

Stamp No 208/90

Fee Tribunal

Fixed for Admission hearing
on 31/5/90

Free objection

1. ~~Old format~~

2. Both side Typing

date Noted.

Godse

By Reg.

Date: 31.5.90

Applicant by Mr. S.M. Godse.
At his request S.O. to 25.6.90
for admission hearing. On that date
the applicant to produce his school
leaving certificate and order of
appointment and also to
clarify whether there was a
provision for engagement of
minors and whether he was
engaged as an adult or as a
minor.

P. Chaudhury
(P.S. CHAUDHURI)
M(A)

D. SURYA RAO
M(V)

(2)

Dated: 25-6-90
(PER: G.S. Nair)

Applicant and Counsel
not present. The applicant
has not produced the record
as directed on last hearing
date.

We have perused the
application and the records.

We are not satisfied that
there is a case for admission.

There is nothing on record to
establish that the recorded

~~the~~ date of birth is wrong.

It is also to be pointed out

that if the date of birth of

the applicant is 15-12-1934

as alleged, he would hardly

have ^{been} 14 years of age when

he entered service.

The application is
rejected.

P. S. Chaudhary

(P.S. Chaudhary) (G. Sreedharan Nair)
M(A) V/c.

Copy of order

dttd: 25.6.90

Sent to applicant

On 13.8.90.

Sd/-
13/8/90

Order dttd: 25.6.90

Served on Applicant

on dttd: 16.8.90. by

3

Review Petition No. 7 of 1991 in O.A.216/90

ORDER

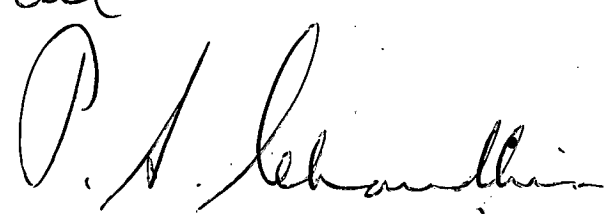
No ground has been made out for review of the final order rejecting the application at the stage of admission.

2. The Review Petition is rejected.


(G. SREEDHARAN NAIR)
Vice-Chairman

Dated 2.4.1991.

I agree Review Petition
is rejected by
circulation.


(PS CHAUDHRI)
M(A)

6.5.1991

3
Renew Petition
No. 7/91.

By
12/91.

dated: 6-5-91
order/Judgment despatched
to Applicant/Respondent (s)
on 10-5-91.

By 10/5/91